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## Chhattisgarh Upkar (Sanshodhan) Act, 2010 19 of 2010

[20 August 2010]

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# Chhattisgarh Upkar (Sanshodhan) Act, 2010 19 of 2010

[20 August 2010]

An Act further to amend the Chhattisgarh Upkar Adhiniyam, 1981. Be it enacted by the Chhattisgarh Legislature in the Sixty-first Year of the Republic of India, as follows:-- \* Published in the Chhattisgarh Rajpatra (Asadharan) dated 20-8-2010 Page 458(1).

#### 1. Short Title, Extent And Commencement :-

- (1) This Act may be called the Chhattisgarh Upkar (Sanshodhan) Adhiniyam, 2010.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

### 2. Amendment Of Sub-Section (1) Of Section 3:-

I n sub-section (1) of Section 3 of the Chhattisgarh Upkar Adhiniyam, 1981 (No. 1 of 1982) for the words "Five Paisa" the words "Ten Paise" shall be substituted.